

Corporation; and

(b) if so, the present status of these projects?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) and (b). No proposal has been received from the States Government of Jammu and Kashmir for taking up hydro-electric Project in Leh and Kargil districts, in the Central Sector, through the National Hydro-electric Power Corporation.

#### Caprolactum Plant in Bihar

\*589. SHRI A.K. ROY: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether Government have issued a letter of intent for setting up a Caprolactum plant in Bihar;

(b) if so, the details thereof stating the proposed capacity and location of the plant; and

(c) whether Sindri which has all the required infrastructure was considered for the location of the plant and if so, the details thereof?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M.S. GURUPADASWAMY): (a) and (b). A letter of intent has been granted to M/s Bihar State Industrial Development Corporation (BSIDC) on 5.7.1985 for the manufacture of 50,000 TPA of Caprolactum at Barauni, District Begusarai in the State of Bihar.

(c) M/s BSIDC/Govt. of Bihar had requested in December, 1988 for change of location of this Project from Barauni to Sindri on considerations of feedstock availability and other infrastructural facilities at Sindri.

M/s BSIDC/Govt. of Bihar have, however, again requested in January, 1990 for change of location of this Project from Barauni to Bokaro. Government had asked M/s Engineers India Ltd. (EIL) to do a techno-economic assessment between Barauni, Sindri and Bokaro location and to recommend the most suitable and cost effective location. M/s EIL has now submitted in March, 1990 a Report recommending Bokaro site as the most suitable location on techno-economic considerations.

#### Writing off Outstanding Amount from Handling/Sales Agent

\*590. SHRI RAM BAHADUR SINGH: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether a large amount of Vayudoot outstanding against certain handling/sales agents have been written off recently;

(b) if so, the details in this regard;

(c) whether any efforts were made to recover the outstanding amount from these handling/sales agents; and

(d) if so, the details thereof and the reasons for writing off the outstanding amount?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) No, Sir.

(b) to (d). Do not arise.

[Translation]

#### Setting up of Industries in Madhya Pradesh

\*591. KUMARI UMABHARATI: Will the Minister of INDUSTRY be pleased to state: